

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1281
TO BE ANSWERED ON 24TH JULY, 2017**

Right to Free and Compulsory Education Act

**†1281. SHRI RAJESH RANJAN:
SHRIMATI RANJEET RANJAN:
SHRI KAUSHALENDRA KUMAR:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is considering to include the free and compulsory education for children till secondary level under the Right to Education Act; and

(b) if so, the time by which it is likely to be done along with the details in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): The Central Advisory Board of Education (CABE) in its 63rd meeting held on 19th August, 2015 decided to reconstitute the Sub-Committee on 'Extension of Right of Children to Free and Compulsory Education (RTE) Act, 2009 to Pre-school Education and Secondary Education' which was earlier set up on 4th August, 2011. Accordingly, the Sub-Committee has been reconstituted on the 4th April, 2016. So far, two meetings of the Sub-Committee have been held. In the meeting held on 19th October, 2016, after wide deliberations on various issues, it was decided that further state level consultations need to be carried out, so that the outcome of those deliberations could be used in giving the final shape to the recommendations of the Sub-Committee. The final report of the Sub-Committee is awaited.
